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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.230 of 1993

DATE OF JUDGMENT: 14th June, 1993

BETWEEN:

Mr. M.V.Bhupal Reddy ..

Applicant

AND

The Postmaster General,
A.P. Southern Region,
Kurnool-518005.

..

Respondent

APPEARANCE:

COUNSEL FOR THE APPLICANT: Mr. M.V.Bhupal Reddy, .. NOT PRESENT
Party-in-person

COUNSEL FOR THE RESPONDENT: Mr. N.V.Ramana, Addl.CGSC .. PRESENT

CORAM:

Hon'ble Shri Justice V. Neeladri Rao, Vice Chairman

Hon'ble Shri P.T.Thiruvengadam, Member (Admn.)

contd....

(24)

.. 2 ..

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE JUSTICE
SHRI V.NEELADRI RAO, VICE CHAIRMAN

This application was presented in person praying for his promotion to H.S.G.II cadre in the pay scale of Rs.1600-2660 with effect from 1.10.1991 as there were no adverse remarks against him either to postpone his promotion or for not giving ^{him} ~~his~~ promotion to the cadre of HSG Gr.II.

2. The applicant was called absent. Shri N.V.Ramana, learned Standing Counsel for the respondents submitted the proceedings dated 9.4.1993 of the Chief Postmaster General, A.P.Circle, Hyderabad whereby the applicant herein and 15 others were promoted to the next higher scale of Rs.1600-2660 with effect from 1.10.1991. Hence, this OA has become infructuous. Accordingly it is dismissed. No costs.

(Dictated in the open Court).

P.T.Thiruengadam
(P.T.THIRUVENGADAM)
MEMBER (ADMN.)

V.Neeladri Rao
(V.NEELADRI RAO)
VICE CHAIRMAN

Dated: 14th June, 1993.

Deputy Registrar (J)

To

1. The Postmaster General, A.P.Southern Region, Kurnool-5.
2. One copy to Mr.M.V.Bhupal Reddy, Party-in-person, vsn Accountant, Sub Post Office, Cuddapah.
3. One copy to Mr.N.V.Ramana, Addl.CGSC CAT.Hyd.
4. One copy to Library, CAT.Hyd.
5. One spare copy.

pvm

16/6/93

IN
C
TYPED BY

CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTY : MEMBER (AD)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (J)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M (A)

Dated : 14-6-1993

ORDER/JUDGMENT:

M.A. /R.A. / C.A. No.

in
O.A. No. 230/93.

T.A. No. (w.p.)

Admitted and Interim directions
issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/ Ordered

No order as to costs.

pvm

